

## RAJYA SABHA

*Thursday, the 28<sup>th</sup> November, 2024/7 Agrahayana, 1946 (Saka)*

*The House assembled at eleven of the clock,*

*MR. CHAIRMAN in the Chair*

### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

#### **Reports and Accounts (2022-23) of NCZCC, Prayagraj, Uttar Pradesh and other related papers**

THE MINISTER OF CULTURE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the North Central Zone Cultural Centre (NCZCC), Prayagraj, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 744/18/24]

- I. **Notifications of the Ministry of Personnel, Public Grievances and Pensions**
- II. **Reports and Accounts (2023-24) of various Institutes, Association, Centres and Academies and other related papers**

**कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री और विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री (डा. जितेन्द्र सिंह):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All-India Services Act, 1951 :-

- (1) G.S.R. 444(E), dated the 23<sup>rd</sup> July, 2024, publishing the Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2024.